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Title : Introduction of the Technical Educational Institutions, Medical Educational Institutions and Universities (Regulation of Fee) Bill, 2010.

SHRI P.T. THOMAS (IDUKKI): I beg to move for leave to introduce a Bill to provide for the regulation of fee in technical educational institutions, medical educational institutions and universities and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of fee in technical educational institutions, medical educational institutions and universities and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI P.T. THOMAS : I introduce the Bill.

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MR. CHAIRMAN: Shri D.V. Sadananda Gowda – Not present